

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI


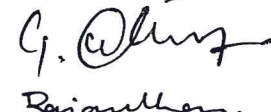
2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/141/2016
NAME OF THE PETITIONER(S) : T.P. Saravanel & 3 others
NAME OF THE RESPONDENT(S) : M/s. Ponny Retail's Private Ltd and 2 others
UNDER SECTION : 397/398, 402, 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	D. Gopal	Counsel for petitioners	
2.	G. Elamaram	Counsel for Rn	
3.	Rajasekhar VK	Counsel for R3	Rajasekhar.

ORDER

Counsels for both the parties are present and submitted that the settlement is not possible. Therefore, matter may be taken up for final hearing and prayed for time. At request, time is enlarged. Put up on **23.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk